

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.9654/2013

COMMISSIONER OF INCOME TAX & ORS.

Appellant(s)

VERSUS

KISHAN LAL

Respondent(s)

Date : 19-02-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RAJESH BINDAL
HON'BLE MR. JUSTICE ALOK ARADHE

For Appellant(s) : Mr. Raj Bahadur Yadav, AOR
Mr. N Venkataraman, A.S.G.
Mrs. Gargi Khanna, Adv.
Mr. V C Bharathi, Adv.
Mr. Vijay Awana, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the appellants seeks
time to apprise the Court about the latest status
in terms of the Order passed by this Court on
18.10.2013.

Adjourned to 16.04.2026.

(KRITIKA TIWARI)
SENIOR PERSONAL ASSISTANT

(AKSHAY KUMAR BHORIA)
COURT MASTER (NSH)